

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No.190/2018 in  
O.A No.3270/2014

New Delhi this the 25<sup>th</sup> day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Parveen  
S/o Sh. Suresh Kumar  
R/o VPO-Gosain Khera,  
Tehsil-Julana, Jind, Haryana-126114

-Petitioner

(By Advocate: Shri Ajesh Luthra)

**Versus**

1. Ashim Khurana, Chairman,  
Staff Selection Commission  
Block No. 12, CGO Complex,  
Lodhi Road, New Delhi-3.
2. Amulya Patnaik, Commissioner of Police  
PHQ, M.S.O. Building  
I.P. Estate, New Delhi.

-Respondents

(By Advocate: Shri Rishab Sahu)

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J):**

Learned counsel for the respondents submitted that respondents have complied with the orders of this Tribunal, which is not disputed by the learned counsel for the petitioner. Therefore, nothing survives in the Contempt Petition, the same is accordingly closed. Notices are discharged.

**(NITA CHOWDHURY)  
MEMBER (A)**

**(RAJ VIR SHARMA)  
MEMBER (J)**

cc.